

Court-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 129 of 2015 & IA-206 & IA-216 of 2015

And

Appeal No. 147 of 2015 and IA-241 of 2015

Dated : 21st January, 2016

Present: **Hon'ble Mr. Justice Surendra Kumar, Judicial Member**
Hon'ble Mr. T. Munikrishnaiah, Technical Member

In the matter of:

Appeal No. 129 of 2015 & IA-206 & IA-216 of 2015

DCM Shriram Ltd. Appellant(s)
Versus
Jaipur Vidyut Vitran Nigam Ltd. & Ors. Respondent(s)

Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Ms. Ranjitha Ramachandran

Counsel for the Respondent (s) : Mr. Bipin Gupta
Mr. S.K. Bansal for R-1 to R-4

Appeal No. 147 of 2015 and IA-241 of 2015

M/s Shree Cement Ltd. Appellant(s)
Versus
Rajasthan Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant (s) : Mr. Kumar Mihir

Counsel for the Respondent (s) : Mr. Bipin Gupta
Mr. S.K. Bansal for R-2 to R-3

ORDER

Post the matter for hearing on **18th March, 2016.**

(T. Munikrishnaiah)
Technical Member

vt/vg

(Justice Surendra Kumar)
Judicial Member